

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:848

ANSWERED ON:08.08.2013

CRIME IN TRAINS

M.Thambidurai Dr. ;Owaisi Shri Asaduddin

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether number of cases of theft, rape, burglary, drugging and throwing of passengers in trains by miscreants, security and railways officials are on the rise;
- (b) if so, the number of such cases reported during the last six months, zone-wise;
- (c) the number of cases which have been solved and case which are yet to be solved during the said period, zone-wise;
- (d) whether the funds released for security of passengers has been utilized by different railway zones in the last three years; and
- (e) if so, the zone-wise details and the steps taken or being taken to check the crime in trains?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI ADHIR RANJAN CHOWDHURY )

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 848 BY DR. M. THAMBIDURAI AND SHRI ASADUDDIN OWAIISI TO BE ANSWERED IN LOK SABHA ON 08.08.2013 REGARDING CRIME IN TRAINS.

(a) to (c): No, Madam. The overall crime against passengers in running trains has registered decrease during the period January to June 2013 as compared to the last six months of the previous year. The number of cases of theft, rape, burglary, drugging and throwing of passengers in trains by miscreants, security and railway officials reported over Indian Railways during the period January to June 2013 is Appended. The cases of crime against passengers are reported to, registered and investigated by the Government Railway Police of the concerned States as such the information in regard to number of cases solved or yet to be solved is not available with the Ministry of Railways.

(d) and (e): The funds allocated for security and safety of passengers and funds actually utilised during the years 2011-12, 2012-13 and 2013-14 are as under:

(Rs. in crores)

Year	Funds allocated	Funds utilised
2011-12	2604.71	2494.84
2012-13	2923.68	2891.91
2013-14	3282.56	-

Budgetary provisions are made by the railways under head Security for incurring expenditure on the Railway Protection Force (RPF) and for sharing 50% cost on the Government Railway Police (GRP) with respective States which includes pay and all types of allowances in respect of GRP staff including office and supervisory staff upto the level of Superintendent of Police, Office expenses and contingencies, cost of Pensionary charges and cost of rent of building occupied by GRP staff etc.

Works relating to creation of assets and procurement of plant & equipment etc. relating to the security establishment are also undertaken and expenditure incurred on them in Demand no.16 under Plan Outlay by different zonal Railways. The works under Demand No.16 have a specific gestation period due to processes involved like tendering, procurement schedule etc. Efforts are, however, made to ensure timely completion of works and make optimum utilization of available funds.

Policing in Railways is a State Subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. However, RPF supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

Other measures initiated in recent past to strengthen Railway security includes procurement of modern security related equipment,

setting up of an All India Security Help Line, networking of RPF Posts and Security Control Rooms, up-gradation of RPF training centres and creation of additional posts etc.